



NOTIFICATION No. 195 / 2019

I

The Government in (i) G.O.Ms.No.319, Home (Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of a District Munsif-cum-Judicial Magistrate Court, at Madukarai, Coimbatore District and (ii) G.O.Ms.No.268, Home (Cts.II) Department, dated 31.05.2019 for the constitution of a Special Court at Coimbatore, in the cadre of Civil Judge, to try cases filed under Protection of Women from Domestic Violence Act, 2005.

(i) Tmt. P.M.Raikhana Parveen, Judicial Magistrate, Additional Mahila Court, Coimbatore, is transferred and posted as District Munsif-cum-Judicial Magistrate, Madukarai, in the aforesaid newly sanctioned Court.

(ii) Ms. N.Thilageswari, Judicial Magistrate II, Virudhunagar, is transferred and posted as Judicial Magistrate, Special Court to try cases filed under Protection of Women from Domestic Violence Act, 2005, Coimbatore, in the aforesaid newly sanctioned Court.

II

Ms. P.S.A. Nishanthini, Judicial Magistrate V, Tirunelveli, is transferred and posted as Judicial Magistrate II, Virudhunagar, vice., Ms. N.Thilageswari, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 27.08.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

(Signature)